

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 321 OF 2016

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s API Ispat & Powertech Pvt. Ltd. & Ors. Appellant(s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Zeeshan Alam for A-1

Counsel for the Respondent(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro for R-1

Mr. Anand K. Ganesan
Mr. Amal Nair
Mr. Damodar Solanki for R-2

ORDER

List the matter for hearing on **19.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/pk

**(Justice Manjula Chellur)
Chairperson**